

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 626
Appeal-277/252/ND/2023

IN THE MATTER OF:
Income Tax Officer

...APPELLANT

Vs.

ROC (Tirgus Globalis Pvt. Ltd

...RESPONDENT

Section
U/s 252

Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant

:

For the Income Tax Department

**:Adv. Puneet Rai, Sr. Standing
Counsel, Adv. Rishabh Nangia,
Jr. Standing Counsel, Adv.
Ashvini Kumar, Adv. Nikhil Jain**

For the RoC

:Adv. Jyoti Khurana

ORDER

Due to paucity of time, matter is adjourned to **05.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)